

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No.30/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE PARTIES: Mr. Kamlesh Kalidas Shah

V/s.
M/s. Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

Company Appeal No. 30/59/NCLT/MB/MAH/2014

1. Till the rise of the Court neither the Petitioner nor the Respondent or their representative appeared.
2. On the last date of hearing Advocate Mr. M. S. Bhardwaj & Mr. V. P. Varma from the side of the Petitioner were present. The Advocates have duly noted down the next date of hearing i.e. 10.08.2016 and they have also been directed to communicate the date to the Respondents; however no one has appeared.
3. Company Petition is now to be listed on 29.08.2016. Registry/ Bench Officer is directed to issue requisite notices of hearing to the concerned parties and also their Legal Representatives.

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 10th August, 2016.